

Table of the House. [Placed in Library. See No. LT-5162/73.]

In addition, for 35 schemes which were examined in the Commission, additional data, revised estimates etc. have been asked from the concerned Project Authorities and their replies are awaited. These projects are shown in Statement II.

**Liberalisation of Licensing Policy in respect of certain Drugs and Pharmaceutical items**

397. DR. H. P. SHARMA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether industrial licensing policy in respect of certain drugs and pharmaceutical items has lately been liberalised;

(b) if so, the salient features of liberalisation introduced; and

(c) the circumstances leading to such liberalization?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH): (a) Yes, Sir. The Industrial Licensing Policy in respect of some industries including the Drugs and Pharmaceuticals Industry was liberalised in February, 1973.

(b) and (c). A copy of the Press Note issued by Government on 2nd February, 1973 explaining the circumstances leading to the liberalisation and giving details of the liberalisation was attached to the reply given by the Minister of Industrial Development and Science and Technology to Unstarred Question No. 281 in the Lok Sabha on the 21st February, 1973.

**Central Team to Inspect Switchyard near Tarapur and the Power receiving Station at Navasari, (Gujarat)**

398. SHRI P. M. MEHTA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government sent a high level team of experts to inspect Switchyard near Tarapur and the power receiving station at Navasari (Gujarat) to find out the factors responsible for the recurring tripping of feeder lines to Gujarat;

(b) if so, the broad outlines of the report submitted by them; and

(c) the action taken against the persons found responsible for the defects?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH): (a) to (c). The information is being collected and will be placed on the Table of the House as early as possible.

**Delay in Starting Production at the Capro-Lactum Plant in Gujarat**

399. SHRI P. M. MEHTA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether India's first capro-lactum plant set up in Gujarat with the investment of Rs. 27 crores has not kept to its schedule of going on stream in June, 1973 as was expected;

(b) if so, the reasons for the delay and whether production will be delayed by nine months;

(c) whether failure of this plant to start out-put has necessitated the additional import of 1200 tonnes of capro-lactum from Italy as a price of \$700 per tonne; and

(d) if so, the steps being taken by Government to enable the plant to start production early?